

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:907
ANSWERED ON:13.07.2004
JUSTICE NANAVATI COMMISSION
Jha Shri Raghunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

referring to the reply given to Unstarred Question No. 2451 dated March 19, 2002 and state:

- (a) whether the Justice Nanavati Commission of Inquiry had submitted its report;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): No, Sir.

(c): The Commission is probing into the matter within the ambit of its terms of reference. The subject matter involves collection of information/evidence from various agencies/ local bodies etc., which is time consuming. On the request of the Commission, the Government of NCT of Delhi has appointed a nodal officer for collecting and furnishing information required from the GNCTD and local bodies.